

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:480

ANSWERED ON:29.04.2013

REVIVAL OF NRCP

Antony Shri Anto;Sardinha Shri Francisco

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of the projects undertaken under the National River Conservation Programme (NRCP) during the last three years along with the funds spent thereon;
- (b) the extent to which the programme has proved to be beneficial in abatement of pollution;
- (c) whether the Government proposes to revive NRCP; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 480 to be answered on Monday, the 29th April, 2013 on "Revival of NRCP" by Shri Francisco Sardinha & Shri Anto Antony.

(a) The Ministry is implementing the scheme, namely, the National River Conservation Plan (NRCP) for abatement of pollution in identified polluted stretches of various rivers. An amount of Rs.1088.91 crore has been released to various State Governments for implementation of pollution abatement schemes during the last three years under NRCP. The details of State-wise ongoing and new polluted stretches of rivers undertaken for pollution abatement under NRCP and year-wise funds released thereon during the last three years to respective State Governments are at Annexure.

(b) Sewage treatment capacity of 4704 mld has been created in the country under NRCP so far. The water quality, in terms of Bio-chemical Oxygen Demand (BOD) values, where works have been completed, is reported to have improved at most of the locations, as compared to the water quality before taking up pollution abatement works.

(c) & (d) In light of experience gained in implementation of the river action plans, the conservation strategy was reviewed by the Government. Accordingly, in February, 2009, the National Ganga River Basin Authority (NGRBA) has been constituted as an empowered, planning, financing, monitoring and coordinating authority with the objective to ensure effective abatement of pollution and conservation of the river Ganga by adopting a holistic river basin approach.